

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.8817/2015

RAM VEER SINGH & ANR.

Appellants

VERSUS

DISTRICT INSPECTOR OF SCHOOLS,
MUZAFFARNAGAR & ORS.

Respondents

I.A. No.214320/2026-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

WITH

C.A. No.8819/2015 (III-A)

Date : 11-08-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGUFor Appellant(s) : Mr. Mehul M. Gupta, Adv.
Mr. R. P. Gupta, AORMr. Divyanshu Sahay, Adv.
Mr. Srikant Singh, Adv.
Mr. Mukesh Kumar, Adv.
Mr. Akash, Adv.
Mr. Srajan Shankar Kulshrestha, Adv.
Mr. Ashish Pandey, AORFor Respondent(s) : Ms. Sakshi Kakkar, AOR
Mr. Shivansh Pundir, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. An adjournment is sought on behalf of both the parties.
2. As a last chance, hearing of these appeals stands adjourned for three weeks.
3. Re-list the civil appeals after three weeks.

(MANIK KUMAR)
SENIOR PERSONAL ASSISTANT

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)